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Title: Regarding problems faced by farmers for claiming crop insurance under Pradhan Mantri Fasal Bima Yojna.

***SHRI OM PAVAN RAJENIMBALKAR (OSMANABAD):** Madam Chairman, thank you very much for allowing me to raise an important issue related to the farmers in my constituency. The Prime Minister's Crop Insurance Scheme has been started in the name of Prime Minister but the private insurance companies are looting the farmers under this Government scheme.

Around 14,53,540, farmers in my constituency Osmanabad have deposited Rs. 1112 crore as premium for crop insurance. The State Government came to support us financially when the standing crops were completely devastated in my constituency due to heavy rains but these insurance companies refused to help us.

Only Rs. 104 crore have been given to 3,11,420 farmers in my constituency. In this way, these crop insurance companies are minting money by deceiving the farmers and the Government.

Insurance companies say that the claim for insurance should be made within 72 hours after the damage to the crops and it is mandatory to file the claim online. But the reality is that most of the farmers do not have smart phones and during the calamity, they cannot even charge their phones. Not filing the claim online cannot be the basis for refusal of their claims. These conditions should be

relaxed and crop insurance should be done through the Government Insurance Companies only.

Thank you.